

rigours of the CIR Process and Regulations made thereunder. Henceforth, the IRP is discharged and the Board of Directors is restored to its original position. Thus IA No. 62/2023 is disposed of accordingly.

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(Subrata Kumar Dash)
Member (Technical)

January 11, 2023
SM

-sd-

(Harnam Singh Thakur)
Member (Judicial)